

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:693
ANSWERED ON:19.03.2012
INVESTMENT BY CHINESE FIRMS IN HIGHWAY SECTOR
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has been encouraging more investments from Chinese firms in the highway sector;
- (b) if so, the details of such Chinese firms in which Government has shown interest and assigned tasks for investment in highway project;
- (c) whether the Government has granted security clearance to these Chinese firms; and
- (d) if so, the details thereof and the norms for the selection of these firms in the highway projects?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) & (b) There is no restriction for a Chinese company to bid for NHAI projects. NHAI projects are awarded on the basis of international competitive bidding in which firms from all countries including China can participate. Chinese companies have already shown interest in investing in road projects in India. M/s Jiangsu Provincial Transportation Engineering Group Co. Ltd. (JPTEC) in Joint Venture with Indian companies participated in the RFP of 4 projects namely Srinagar-Banihal, Udhampur-Ramban, Jammu-Udhampur and Piprakothi-Motihari-Raxaul.

The project Srinagar-Banihal in J&K has been awarded to M/s Ramkay Infrastructure Ltd. – M/s JPTEC (JV) and project Priprakothi-Motihari-Raxaul in Bihar has been awarded to M/s Tania Construction Ltd. and M/s JPTEC (JV). Details of projects of NHAI being implemented by Chinese companies are enclosed as Annexure-I.

(c) & (d) Yes, Madam. Security clearance has been obtained from MHA for engagement of Chinese firm in the awarded projects in Jammu & Kashmir and Bihar. The firms are selected based on international competitive bidding and selection norms prescribed in Request For Proposal/Request For Qualification (RFP/RFQ) documents.